	PENDENCY REPORT AS ON 12-01-2024					
SI No.	Case Type	Total				
1	ABLAPL- Anticipatory Bail	1736				
2	ADMLS-Admirality Suits.	10				
3	AHO-Appeal Against High Court Order.	9				
4	ARBA-Appeals under Arbitration Conciliation Act	180				
5	ARBP(ICA)-Application Us 34 of the Act involving	2				
	International Commercial Arbitration					
6	ARBP-Petitions under Arbitration and Conciliation Act	80				
7	AS-Admirality Suit.	1				
8	BLAPL-Bail Application.	3191				
9	CEREF-Reference under Central Excise Act.	1				
10	CMAPL-Miscellaneous Applications.	3295				
11	CMPAT-Company Act.	80				
12	CMP-Civil Miscellaneous Petition	2609				
13	COA-Appeals against judgement in Comp.Pet.	25				
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2				
15	CONTAC-Appeals against orders in Civil Contempt	10				
		10				
16	CONTAR-Appeals against orders in Crl.Cont.matter					
17	CONTC-Cotempt of Court Cases (Civil contempt)	9578				
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	31				
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	34				
20	CONTR-Proceeding relating to Criminal Contempt	223				
21	COPET-Orginal Petition (Companies Act.)	124				
22	CRA-Criminal Appeals	1004				
23	CRLA-Appeal against Judgement/Sentence.	11524				
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1350				
25	CRLMA-Other Miscellaneous Application.	918				
26	CRLMC-Appl.under Sec.482 Cr.P.C.	4054				
27	CRLMP-Criminal Miscellaneous Petition	940				
28	CRLREV-Criminal Revision.	9728				
29	CRLTR-Original Trial.	1				
30	CRMC-Criminal Miscellaneous Case	27				
31	CRP-Revision Petition.	188				
32	CRREV-Criminal Revision	245				
33	CS(OS)-Civil suits.	1				
34	CUSREF-Reference under Customs Act.	1				
35	CVA-Civil Appeals	2				
36	CVREV-Civil Revision.	16				
37	CVRVW-Civil Review.	20				
38	DSREF-Confirmation under Sec.336 Cr.P.C.	6				
39	EC-Execution Case.	1				
40	ELA-Appeals from Judgement in Election Pet.	14				
41	ELPET-Election Petitions.	23				
42	EXFA-Execution First Appeal.	2				
43	EXOS-Execution Application.	4				
44	EXP-Execution Petition.	36				
45	FA-First Appeal	135				
46	FAO-First Appeal from Orders.	3149				
47	FA(OS)-FA from Judgement in original suits.	1				
48	GA-Government Appeals	107				
49	GCRLA-Government Appeals	403				
50	GUAP-Pet. under Guardianship and Wards Act.	21				
	IP(M)-Main Petition (Insolvency Act)	1				
51						
52	ITA-Appeals Income-tax	248				
53	JCRA-Jail Criminal Appeals	13				
54	JCRLA-Jail Criminal Appeal	988				
55	JCRLRV-Jail Criminal Revision.	10				
56	JCRMC-Jail Criminal Misc.Case.	1				
57	LAA-Appeals (Land Acquisition Act) LAREF-References (Land Acquisition Act)	833				
58		1				

61 MAC-Motor Accident Claims. 62 MA-Miscellaneous Appeals 63 MATA-Matrimonial Cases (Appeals) 63 MATA-Matrimonial Cases (Appeals) 64 MFA-FA against Spl. Jurisdiction Cases. 65 MC-Misc. Judicial Cases. 65 MC-Misc. Judicial Cases. 66 MSA-SA from judgements in Misc. Cases. 67 OCRMC-Original Ctr. Miscellaneous Case 68 OJC-Original Jurisdiction case (Writ) 433 69 OREF-References. 1 1 70 OS-Original Suit. 1 1 71 OTAPL-Other Tax Applications. 60 72 OTC-Other Tax Case. 1 1 72 OTC-Other Tax Case. 1 1 73 OVTA-Tax Appeal Under OVAT Act 74 RFA-FA from Judgement and Decree in Suit 75 RPFAM-Revision US 19 of Family Court Act. 823 76 RSA-Second Appeal from Judgement and Decree. 6905 77 RWPET-Review Petition in Cuttack Bench 50 79 RWPET(RP)-Review Petition in Bhubaneswar Bench 50 80 SAO-Second Appeal from Appellate Order. 81 SA-Second Appeal from Appellate Order. 82 SCLP-Pet, For leave to appeal to Supreme Court 83 SJC-Special Jurisdiction Case (Tax Matters) 84 SSM-Suo Motu. 85 SPA-Sp. Appeal before DB 86 STAPL-Apple of direction to make a reference. 87 STREV-Sales Tax Revision. 88 SAF-Sp. Appeal before DB 89 STAPL-Apple for direction to make a reference. 20 87 STREV-Sales Tax Revision. 461 88 TAR-Tax Appeal 90 TRRPCR-Transfer Petition in Merhampur Bench 10 94 WPC(OAP)-Original Application in Berhampur Bench 10 95 WPC(OAP)-Original Application in Berhampur Bench 10 96 WPC(OAP)-Original Application in Berhampur Bench 11 97 WPC(OAP)-Original Application in Sambalpur Bench 125 98 WPC(OAP)-Original Application in Sambalpur Bench 10 99 WPC(OAP)-Original Application in Sambalpur Bench 11 99 WPC(OAP)-Original Application in Sambalpur Bench 11 90 WPC(OAP)-Original Application in Sambalpur Bench 125 91 WPC(OAP)-Original Application in Sambalpur Bench 126 97 WPC(OAP)-Original Application in Sambalpur Bench 127 98 WPC(OAP)-Original Application in Sambalpur Bench 128 129 WPC(OAP)-Original Application in Subbaneswar 129 WPC(OAP)-Original Application in Sambalpur Bench 130 WPC(OAP)-Original Application in Subbaneswar 140 WPC(TAC)-Tr	60	MACA-Motor Accident Appeals.	5494
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